

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP (IB) No.104/Chd/Hry/2017**

**Under Section 7 of IBC,2016**

**In the matter of:**

**Punjab National Bank**

... Petitioner/Financial Creditor

Vs.

**M/s Dinesh Polytubes Pvt.Ltd.**

...Respondent/Corporate Debtor

Present:     None

The Hon'ble Member (Judicial) is on official tour, hence the  
matter is adjourned to 20.12.2017.

Sd/-

Court Officer.

December 18, 2017  
subbu